

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 187/2016

IN THE MATTER OF:

M/s. Superlative Products Pvt. Ltd.

.....Petitioner

SECTION : UNDER SECTION 391(2) & 394

Order delivered on 08.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

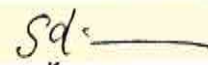
For the Petitioner(s):

For the RD(NR), Delhi : Mr. Manish Raj, Company Prosecutor
For the OL : Mr. Ayush Beotra, Advocate

ORDER

On the request made on behalf of the parties, hearing is deferred to 6th December, 2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

08.11.2017
V.Sethi